

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2097

ANSWERED ON:20.07.2009

REHABILITATION OF PHYSICALLY CHALLENGED AND OLD AGE PERSONS

Pal Shri Jagdambika

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has started a rehabilitation programme for the physically challenged persons, lepers, old age persons;
- (b) if so, the details thereof: and
- (c) the amount allocated by the Government for the said rehabilitation programme during the last three years and current year, scheme-wise and State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) and (b): Yes Sir. Important rehabilitation schemes/ programme being implemented by the Government for the physically challenged persons, leprosy affected persons and old age persons are summed up as follows:

(i) Under the Assistance to Disabled Persons for Purchase/Fitting of Aid and Appliances (ADIP) Scheme, assistance is provided to the needy disabled persons in procuring and fitment of aids and appliances for their physical, social and psychological rehabilitation.

(ii) Under Deendayal Disabled Rehabilitation Scheme (DORS), funds for the welfare of persons with disability are provided to the non-governmental organizations for projects like Special Schools for Disabled, Vocational Training Centres, Half Way Homes, Community Based Rehabilitation Centres, Early Intervention Centres, Early Intervention Centres for Disabled, Rehabilitation of Leprosy Cured Persons, etc.

(iii) Under the new scheme of Incentives to the Employers in Private Sector for providing Employment to Persons with Disabilities, effective from 01 April 2008, the employer's contribution for Employee's Provident Fund (EPF) and Employee's State Insurance (ESI), for providing employment to physically challenged persons in the private sector, with a monthly salary upto Rs. 25,000/-, is provided for 3 years, by the Government.

(iv) Under the Scheme for Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) (PwD) Act, 1995, funds are released for providing rehabilitation services.

(v) National Leprosy Eradication Programme is being carried out for the medical rehabilitation of leprosy affected persons.

(vi) National Handicapped Finance and Development Corporation provides financial assistance in the form of concessional credit to persons with disabilities for their education and to set up self employment ventures.

(vii) Seven National Institutes located in various parts of the country provide rehabilitation services for persons suffering from different types of disabilities:

(viii) Under the Integrated Programme for Older Persons, the quality of life of older persons is improved by providing assistance to non-Governmental organizations for projects for basic amenities like shelter, food, medical care and recreation of older persons.

(c) State-wise allocation of funds is not made under ADIP, DDRS, National Institutes, Scheme for implementation of Persons with Disabilities {Equal Opportunities, Protection of Rights and Full Participation} Act, 1995, Integrated Programme for Older Persons and NHFDC schemes. A Statement indicating State-wise allocation for rehabilitation under National Leprosy Eradication Programme is at Annexure-I. Scheme-wise allocation for other schemes is at Annexure-II.